

Shree Sai Rolling Mills India LimitedList of Stakeholders under Regulation 31 of IBBI (Liquidation Process) Regulations, 2016.

Category: List of Secured Financial Creditors

Date of Commencement of Liquidation: 25-01-2024; List of Stakeholders is Pursuant to claims received and updated as on 29-03-2024

(Amount in ₹)

| S.No | Name of creditor | Details of claim received | | | Details of claim admitted | | | | | Amount of continue not claim | Amount of any mutual dues, that | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|------|----------------------|---------------------------|------------------------|----------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|--------------------|------------------------------|---------------------------------|------------------------------|------------------------------------|---------------------------------------------------------------|
| | | Date of receipt | Amount Claimed | Nature of Claim | Amount of claim admitted | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | % of Voting in SCC | | | | | |
| 1 | Punjab National Bank | 01-03-2024 | 93,45,91,604.61 | Secured Financial Creditor | 93,20,80,166.07 | | | | 87.05% | | | | 25,11,438.54 | The charges and some amount of interest is under verification |
| | Total | | 93,45,91,604.61 | | 93,20,80,166.07 | - | - | - | 87.05% | - | - | - | 25,11,438.54 | |